

By Email

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/6794/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri S. Khound,  
District and Sessions Judge,  
Golaghat.

Dated Guwahati the 20<sup>th</sup> November, 2018.

Sub: **Casual Leave along with station leave permission.**

Ref:- Your letters No. DJ(G) 4618/2018 dated 09.11.2018

Sir,

With reference to the above, I am directed to inform you that your prayer for withdrawal of Casual leave on 19.11.2018 has been ~~granted/rejected~~ granted and the period of Station Leave permission already granted to you has been modified as the period from the morning of 17.11.2018 till the evening of 24.11.2018, as prayed for.

Yours faithfully,

**JT. REGISTRAR (VIGILANCE)**